

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH: HYDERABAD**

**O.A. No.021/00992/2015  
Date of Order:29.11.2019**

Between:



1. Rathesh K, S/o Kutappan .R,  
Aged about 30 years, Occ : Unemployed,  
R/o Kunnath House,  
Chedayenal, Kuzhal Mannam (PO),  
Palakkad, Kerala.
2. Dinu S.L., S/o Sasidharan asaris,  
Aged 29 yeard, Occ : Unemployed,  
R/o Divya Bhavan, Near H.S.Karkkakom,  
Karikkakom P.O.,  
Trivendrum, Kerala. ... Applicants

And

1. Union of India,  
Rep. by its Secretary,  
Ministry of Defence,  
South Block, New Delhi.
2. The Chief of Naval Staff,  
Integrated Headquarters,  
Ministry of Defence (Navy),  
Sena Bhavan, New Delhi.
3. The Flag Officer Commanding-in-Chief,  
Head quarters,  
Eastern Naval Command,  
Visakhapatnam – 530014.
4. The Admiral Superintendent,  
Naval Dock Yard,  
Visakhapatnam – 530014. ... Respondents

Counsel for the Applicant ... Mr.M.V.Krishna Mohan, Advocate

Counsel for the Respondents ... Mrs.K.Rajitha, Sr.CGSC

**CORAM:**

***Hon'ble Mr. Justice L Narasimha Reddy, Chairman  
Hon'ble Mr. B.V. Sudhakar, Member (Admn.)***



***ORAL ORDER  
{As per Hon'ble Mr. Justice L Narasimha Reddy, Chairman}***

It is represented by the learned counsel for the applicants that the OA has become infructuous. Learned counsel for the respondents present.

2. Accordingly, the OA is dismissed as infructuous. There shall be no order as to costs.

**(B.V. SUDHAKAR )  
MEMBER (ADMN.)**

**(JUSTICE L. NARASIMHA REDDY)  
CHAIRMAN**

(Dictated in open court)  
Dated, the 29<sup>th</sup> day of November, 2019

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